

Defective Case Register from 2025-05-07 to 2025-05-07

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/18089/2025	AKSHAYA KUMAR SAHOO	2025-05-07	Page 12 13 and 14 not partial neat.
2	D-ABLAPL/13275/2025	ALOK KUMAR MOHAPATRA	2025-05-07	P.S. Case Station name in Synopsis Cause Title and Prayer does not match with the FIR. FIR date Does not match with the Date chart
3	D-WP(C)/18120/2025	NIRANJAN PANDA	2025-05-07	14-NOT PROPERLY INDEXED. AB not mentioned in index.
4	D-MACA/18654/2025	KAPILA CHARAN NAYAK	2025-05-07	1. Period of Delay 546 days 2. further SR after filling of certified copy
5	D-WP(C)/18090/2025	AKSHAYA KUMAR SAHOO	2025-05-07	Page 12 and 13 not partial neat.
6	D-WP(C)/18094/2025	AKSHAYA KUMAR SAHOO	2025-05-07	Address of opp.3 not correctly furnished.
7	D-CRLMP/11671/2025	SURESH KUMAR PANDA	2025-05-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
8	D-MACA/18666/2025	BIJOY DASMOHAPATRA	2025-05-07	1. Period of Delay 48 days
9	D-CMP/18816/2025	GYANA RANJAN MOHAPATRA	2025-05-07	Defendant No-1 in the court below not made Party in this Petition
10	D-WA/17695/2025	AMIT PRASAD BOSE	2025-05-07	Page No.28 not remark the Annexure and correctiopn the Annexure number in Index.
11	D-CONTC/16815/2025	KUNJA SUNDAR DAS	2025-05-07	Period of Delay 229 DAYS 2.IN PAGE NO.1 HEADING THE YEAR OF DISP. BE 20-09-2022 AND IN PAGE NO. 2 YEAR BE20-09-2022 2.IN DATE CHART HEADING NAME OF PETITIONER IS WRONG
12	D-RVWPET/18758/2025	AGASTI KANUNGO	2025-05-07	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
13	D-WP(C)/18147/2025	MIHIR SEKHAR SAHOO	2025-05-07	page no. 16 not neat
14	D-CMP/18745/2025	LINGARAJ SARANGI	2025-05-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
15	D-WP(C)/17907/2025	KODANDA KUMAR BHUYAN	2025-05-07	According to Index the counsel not filed the Annexure -2 and it is not available in the petition.
16	D-WP(C)/18150/2025	GYANA RANJAN SETHI	2025-05-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. paragraphs not correct in declaration
17	D-WA/15390/2025	SIDDHANT SARANGI	2025-05-07	1.Period of Delay 05 days delay (2) Page No. 26 Annexure.2 date of impugned order not

				tally with Index.(3) Page No 84 to 87 neat copy not filed
18	D-CMAPL/18125/2025	SUJIT KUMAR SWAIN	2025-05-07	1. Period of Delay 19 days delay, I.A. for condonation of delay not filed. 2.C. copy of impugned order not filed 3.Code Not indicated.
19	D-ABLAPL/13767/2025	TAPAN KUMAR BISWAL	2025-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. In Assessment Slip,U/s not furnished. 2. Synopsis and Date Chart not paginated. 3. F.I.R.Copy is not neat and legible.
20	D-MACA/18769/2025	SUBHASIS MOHAPATRA	2025-05-07	valuation of present appeal with payable of court fee not furnished
21	D-ABLAPL/13910/2025	GOURAV MOHANTY	2025-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 13 to 15 and 19 are not neat and legible.
22	D-CMAPL/18023/2025	ADV.	2025-05-07	Vakalatnama properly stamped, Executed and accepted Not filed.
23	D-ABLAPL/13768/2025	BHARAT JALLI	2025-05-07	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. In Assessment Slip,U/S of BNSS not furnished. 2. At the top of the Synopsis, page marking is wrong. 3. In the first page of the F.I.R.,P.S. case No. is not legible properly.
24	D-CMAPL/17996/2025	M.S ARORA, L.PRADHAN	2025-05-07	1.Period of Delay 630 days delay, I.A. for condonation of delay not filed. 2.AU fee Rs 2.25/- to be paid. 3.i)Date of order not correctly furnished in Index. ii)Name of the petitioner not correctly furnished in date chart.
25	D-WP(C)/18155/2025	BIDYALOK MOHAPATRA	2025-05-07	page 21 not neat.
26	D-WP(C)/18250/2025	GOKHA BEHERA	2025-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation not mentioned in the affidavit.Page 16 not neat.Name of the adv not mentioned capital letter in the v.nama.
27	D-CONTC/16915/2025	ADV.	2025-05-07	Put up for S.R.after filing copy of impugned order along with cause title.
28	D-CONTC/17225/2025	ADV.	2025-05-07	NOT PROPERLY ADDRESS TO THE HONBLE COURT
29	D-WP(C)/18198/2025	GHANASHYAM NAMTOAR	2025-05-07	1.Paragraph no. not correctly furnished in the petition.2.I.A.No. not mentioned in I.A.
30	D-CRLMC/12467/2025	STHITI PRAGYAN SUNANDINI	2025-05-07	Copy of F.I.R dtd. 28.0.2022 mentioned in the Para-4 of the petition appears to be wrong. 2.C.copy of Annex-3 not filed.

31	D-CRLMC/12507/2025	BYOMAKESH TRIPATHY	2025-05-07	14-NOT PROPERLY INDEXED. 1. District name of the petitioner in cause title not tally with affidavit. 2. Petition not properly page marked. 3. Certified copy of annex-1 not filed. 4. Name of the Opp. parties not mentioned in V.nama. 5. petitioner nos. 2 and 3 not executed in V. nama.
32	D-CMAPL/18003/2025	JASPREET KAOR	2025-05-07	1. Period of Delay 642 days delay, I.A. for condonation of delay not filed. 2.AU fee Rs 2.25/- to be paid. 3. i) Name of the petitioner wrongly mention in index.ii)Page mark wrongly mention in index. iii)Date of order not correctly furnished in index.
33	D-WP(C)/17741/2025	SALAUDDIN KHAN	2025-05-07	R.F.A lies before Id.District Jude.
34	D-CRLMC/12496/2025	PRAVASH CHANDRA JENA	2025-05-07	1. Certified copy of annex-1 not filed.
35	D-CRLMC/13442/2025	GIRISH CHANDRA SAHU	2025-05-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
36	D-CRLMC/13971/2025	ROHIT RANJAN RAY	2025-05-07	This may be registered as a CRLMP
37	D-CRLMC/13596/2025	BISWAJIT NAYAK	2025-05-07	Date of copy of FIR not tally with Index.As per FIR the P.S case number not mentioned in the cause title and body of the petition copy.
38	D-FAO/18766/2025	SASWAT DAS,A.G.A	2025-05-07	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs2/ not paid 2. In Vakalatnama c fee Rs12/ not filed
39	D-WP(C)/18037/2025	JYOTI RANJAN DEO	2025-05-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 78 80 81 82 83 84 85 are not neat
40	D-CRLMC/12612/2025	ANUP KUMAR PATTNAIK	2025-05-07	Annex-4 not legible.
41	D-WP(C)/18039/2025	BIMBISAR DASH, A.G.A	2025-05-07	Page 33 is not neat.
42	D-CMP/18763/2025	BIKRAM CHANDRA GHADEI	2025-05-07	3-AUTHENTICATION FEE IS DEFICIENT. The Case category not furnished in Vakalatnama
43	D-ABLAPL/13754/2025	SANJIB KUMAR BHANJADEO	2025-05-07	1.G.R. case number not mentioned in petition.2. O.P. no 3 not signed V.nama.
44	D-CRLMP/12947/2025	SITARAM SATAPATHY	2025-05-07	8-CAUSE TITLE NOT IN ORDER. Proforma Opp.party No5 6 and 7 address not furnished
45	D-RPFAM/17862/2025	BHAWANI SANKAR PANIGRAHI	2025-05-07	1. Period of Delay 125 days.
46	D-WP(C)/18952/2025	PRASHANTA KUMAR NAYAK	2025-05-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ALL Annexures No-1 to 9 are not attested
47	D-ABLAPL/13755/2025	CHITTA RANJAN BEHERA	2025-05-07	1.paragraphs not correctly mentioned in declaration.2. Annexure 1 not page mark

48	D-CRLA/13646/2025	ANWESHA MISHRA	2025-05-07	Put up for S .R after redacting name of informant from appeal memo
49	D-ABLAPL/13757/2025	SANJIB KUMAR BHANJADEO	2025-05-07	1.G.R. case number not mentioned in petition .
50	D-CRLA/12604/2025	CHEERA RANJAN SATAPATHY	2025-05-07	Code Indicated but appears not correct . 2. In three I .As affidavi t are not correct because in place of petitioner father name of petitioner has been mentioned .
51	D-ABLAPL/13770/2025	BHARAT JALLI	2025-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.page No. 18 is not eligible. in F.I.R.Copy.
52	D-ABLAPL/13745/2025	JYOTIRMAYA SAHOO	2025-05-07	1.Name of village does not tally cause title and affidavit
53	D-WP(C)/18857/2025	SOUMENDRA PATTANAİK	2025-05-07	In prayer the Petitioner marked the order of Eviction by OP No 2 (Notice) impugned dated 27.03.2025 as under Annexure-3 wrongly in place of Annexure- 5
54	D-ABLAPL/13752/2025	SANJIB KUMAR BHANJADEO	2025-05-07	1. O.P. 4 to 8 not done affidavit
55	D-CRLA/13641/2025	RAMANİKANTA PATTANAİK	2025-05-07	Put up for S .R after redacting the name of informant/victim from appeal memo .
56	D-WP(C)/19061/2025	SOUBHAGYA KUMAR RATH	2025-05-07	1. Page no. 32 annex-6 not exhibited.
57	D-ABLAPL/13560/2025	MANAS KUMAR CHAND	2025-05-07	1-Mobile phone no. not indicated in the Index and Petition of the signing Advocate
58	D-ABLAPL/13761/2025	CHIRANJIB ROUT	2025-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. F.I.R. Copy is not neat and legible.
59	D-BLAPL/13505/2025	BHAGABAN SARANGI	2025-05-07	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annexure no 6 not mentioned in petition.2.Paragraphs numbers not mentioned in declaration.3.C.copy of Annexure 1 4 5 and 6 not filed.
60	D-ABLAPL/13769/2025	BHARAT JALLI	2025-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page No.18 is not legible.
61	D-ABLAPL/13731/2025	DEEPAK KU SAHOO	2025-05-07	1-Spelling of synopsis is wrong in Page - A-.2-Mobile phone no.and .enrollment no.not indicated in the petition or Affidavit of the signing Advocate.
62	D-CRLMC/13601/2025	AVIJIT PATNAİK	2025-05-07	1.Page no. 49 not legible
63	D-CRLREV/11246/2025	PRIYA RANJAN SINGH	2025-05-07	Code indicated but not correct
64	D-BLAPL/13732/2025	AKSHAYA KUMAR SAHOO	2025-05-07	Page 11 to 16 Partial not neat.
65	D-WP(C)/18098/2025	AKSHAYA KUMAR SAHOO	2025-05-07	Address of opp.3 not correctly furnished
66	D-WP(C)/18146/2025	KUNAL KUMAR SWAIN	2025-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				page nos. 27 to 29 not neat.
67	D-CRLMC/12493/2025	PRAVASH CHANDRA JENA	2025-05-07	1. Certified copy of annex-1 not filed
68	D-WP(C)/18097/2025	AKSHAYA KUMAR SAHOO	2025-05-07	Address of opp.3 not correctly furnished
69	D-ABLAPL/13771/2025	DINESH KUMAR MOHANTY	2025-05-07	1. In Assessment Slip, BNSS not correctly mentioned. 2. The name of the petitioner do not tally with his signature on Affidavit and V. Nama
70	D-BLAPL/13785/2025	PRASANNA KUMAR MISHRA	2025-05-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Year of the case not mentioned in ref. certificate.
71	D-BLAPL/13825/2025	KHUSBU PANIGRAHI	2025-05-07	1. As per Standing order No. 03 dated 09.07.2024, the name of the informant/ Victim shall not be reflected in the petition. 2. As per rejection order, the name of the Lower Court not correctly furnished in the cause title. Put up for further S.R.
72	D-WP(C)/18096/2025	AKSHAYA KUMAR SAHOO	2025-05-07	Address of opp.3 not correctly furnished.
73	D-WP(C)/18183/2025	PRASANTA KUMAR JENA	2025-05-07	1-COURT FEE IS DEFICIENT. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Deficit Court fee of Rs.6/- not paid of the petition. 2. Page nos. 30 31 51 and 52 not neat and legible.
74	D-ABLAPL/13886/2025	SATYA NARAYAN MISHRA 4	2025-05-07	1- Page 12 is not legible. 2-Mobile phone no. not indicated of the signing Advocate in the Affidavit.
75	D-BLAPL/13866/2025	DEBA KUMAR RATH	2025-05-07	.Receipt Showing Serv.copy To cg not Filed.
76	D-WP(C)/18188/2025	BIJAY KUMAR BEHERA	2025-05-07	1. Paragraph no. not correctly furnished in the petition. 2. Age of the Opp. Party No.6 not mentioned in the cause title.
77	D-ABLAPL/13772/2025	BHARAT JALLI	2025-05-07	1. At the top of Synopsis and Date chart, page marking is wrong. 2. page No. 17 is not neat and legible
78	D-WP(C)/17960/2025	PRAVASH CHANDRA JENA	2025-05-07	1. Age of OP No -5 not furnished in the cause title. 2. official address of Op No-4 not furnished.
79	D-BLAPL/13830/2025	GURUPRASAD BEHERA	2025-05-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Court fee of Rs.3/- not paid on affidavit.
80	D-WP(C)/18197/2025	SURESH CHANDRA DASH	2025-05-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
81	D-BLAPL/13962/2025	DHANANJAYA MUND	2025-05-07	.Receipt Showing Serv.copy To Vigilance not Filed.

82	D-WP(C)/17939/2025	SARADA PRASANNA SARANGI	2025-05-07	Page no 30 not available in Annexure-4 series according to Index and Book mark Index
83	D-RSA/18298/2025	SOUMYA MISHRA	2025-05-07	1. Page No-68 and 69 be properly arranged.
84	D-BLAPL/13726/2025	DEEPAK KU SAHOO	2025-05-07	Place of P.S not tally with Cause title, F.I.R copy and Rejection order.
85	D-BLAPL/13784/2025	SOUBHAGYA KUMAR DASH	2025-05-07	As per FIR date not correct in date chart.
86	D-CMP/18794/2025	BISWA PRAKASH DHAL	2025-05-07	O.P -4 is a stranger to this Petition be expunged
87	D-WP(C)/17749/2025	JYOTI RANJAN DEO	2025-05-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not correctly mentioned in the affidavit.Occupation not mentioned in the affidavit and also I.A
88	D-CRLA/13541/2025	BHABANI SHANKAR DASPARIDA	2025-05-07	Inspite of sentence date judgement date is furnished in synopsis, appeal memo and I .As .
89	D-WP(C)/18200/2025	PRAFULLA KUMAR MOHAPATRA	2025-05-07	1. Page nos.16 17 23 24 and 59 not neat and legible.
90	D-CRLA/13678/2025	NIRANJAN PANDA	2025-05-07	Put up for S.R.after filing of free copy or c.copy of impugned judgement.
91	D-WP(C)/18340/2025	BHAWANI SANKAR PANIGRAHI	2025-05-07	Date of Letter/Instruction vide annex-4 not tally with Index
92	D-WP(C)/18081/2025	AKSHAYA KUMAR SAHOO	2025-05-07	Page 16 not neat.
93	D-WP(C)/19130/2025	DIBYAJYOTI NAYAK	2025-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.21 and 44 not neat and legible.2.As per order dated 28.11.2022 passed in WP(C)No.21184 of 2021 under Annexure-7 does not tally with index and para-11 of the petition.
94	D-WP(C)/18814/2025	SOMANATH MISHRA	2025-05-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
95	D-WP(C)/18036/2025	SURJYA NARAYAN SAHU	2025-05-07	Age of Op No 1 5 6 and 7 not furnished..
96	D-WP(C)/18204/2025	MAHENDRA KUMAR SAHOO	2025-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos 15 17 AND 19 not neat and legible.
97	D-WP(C)/18233/2025	DEEPAK KUMAR PANI	2025-05-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Paragraph no. not correctly furnished on declaration.
98	D-WP(C)/18883/2025	SAROJA KANTA SAMAL	2025-05-07	Page mark not correctly furnished in Index
99	D-WP(C)/18088/2025	AKSHAYA KUMAR SAHOO	2025-05-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 and 12 not partial neat.
100	D-WP(C)/18798/2025	SAILAZA NANDAN DAS	2025-05-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. W.A. No. 607 of 2021 mentioned in Annex-14 at page no.14 does not tally with Annex-14.
101	D-WP(C)/18852/2025	PRAVASH CHANDRA JENA	2025-05-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 61 62 98 102 not neat.
102	D-WP(C)/18083/2025	AKSHAYA KUMAR SAHOO	2025-05-07	Page 12 and 19 not neat.
103	D-WP(C)/18095/2025	AKSHAYA KUMAR SAHOO	2025-05-07	Address of opp.3 not correctly furnished.
104	D-CRLMC/12704/2025	BHABANI SANKAR DAS	2025-05-07	1. Put up for S.R.after filing of C.copy of F.I.R. under Annexure-2
105	D-WP(C)/18661/2025	ARIJEET MISHRA	2025-05-07	1. Representation under Annexure -3 is written in Prayer as Annexure-4 2. In Affidavit Point 4 is written as CRLMP petition instead of W.P.(C) petition. 3. Address of petitioner in cause title does not tally with the affidavit
106	D-WP(C)/18099/2025	AKSHAYA KUMAR SAHOO	2025-05-07	Address of opp.3 not correctly furnished.
107	D-WP(C)/18140/2025	SUBHRANSU BHUSAN MOHANTY	2025-05-07	Page nos 30 and 43 not neat
108	D-RPFAM/19151/2025	AJODHYA RANJAN DASH	2025-05-07	1. Period of Delay 177days. 2.Date of judgment mentioned in the Page No-1 of the Petition be corrected
109	D-WP(C)/18163/2025	ANUP UDAYA SENAPATI	2025-05-07	Late Arikhita Jena is wrongly Shown in Affidavit as Husband of Petitioner.
110	D-WP(C)/18301/2025	ASHIS KUMAR MISHRA	2025-05-07	1. ANNEX.1 NOT FURNISHED IN THE PETITION. 2. Annex.1 not neat and legible
111	D-WP(C)/18091/2025	AKSHAYA KUMAR SAHOO	2025-05-07	Address of opp.3 not correctly furnished.
112	D-WP(C)/18206/2025	AMIT PRASAD BOSE	2025-05-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 07-05-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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